

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 61/713/2021

This the 04th day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



1. Promila Manhas, age 48 years, D/o Balwant Singh, R/o 56 B/D., Rounag Niwas, Green Belt, Gandhi Nagar, Jammu.
2. Dr. Vasuda Raj Kumari, aged 43 years, W/o Naveen Sharma, R/o 80, Lane No. 6, Suraj Nagar, Talab Tillo, Jammu.
3. Suman Raina, age 58 years, W/o Sh. Navin Chander Sharma, D/o Sh. Chuni Lal Raina, R/o 299-A, Gole Market, Gandhi Nagar, Jammu.
4. Sneh Lata, age 48 years, W/o Sh. Dhivendra Sharma, R/o H. No. 514, Lane No. 02, Surkesha Vihar, Top Paloura, Jammu.

.....Applicant

(Advocate:- Mr. Sudershan Sharma-**Not Present**)

Versus

1. State of Jammu & Kashmir through Commissioner/Secretary to Govt., Finance Department, J&K Govt., Civil Secretariat, Jammu/Srinagar.
2. Director General Accounts & Treasuries, Finance Department Srinagar/Jammu.
3. Joint Director, Accounts & Treasuries, Jammu.
4. Treasury Office, Additional Treasury, Talab Tillo, Jammu.

.....Respondents

(Advocate: Mr. Amit Gupta, Additional Advocate General)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the last date also i.e., 15.02.2021, nobody had joined video conference on behalf of the applicant and the case was listed today i.e., 04.03.2021 for appearance of the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**